

**Central Administrative Tribunal  
Principal Bench, New Delhi**



**RA No. 82/2020  
OA No. 663/2014**

**This the 22<sup>nd</sup> day of February, 2021**  
(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Hari Niwas  
R/o B-2/363, Yamuna Vihar  
Delhi-110053.
2. Ram Niwas Khari  
R/o B-2/363, Yamuna Vihar  
Delhi-110053. ....Review Applicants  
(By Advocate: Sh. V.S.R. Krishna)

**VERSUS**

1. University Grant Commission  
Through Chairman/Secretary  
Bahadur Shah Zafar Marg  
New Delhi-110002.
2. Ministry of Human Resource Development  
Through its Secretary  
Government of India  
Shastri Bhawan, New Delhi-110001.
3. Salil S.  
Pay Scal  
University Grants Commission (UGC)  
Bahadur Shah Zafar Marg, New Delhi-110002.
4. Nikhil Kumar  
Community College  
University Grants Commission (UGC)  
Bahadur Shah Zafar Marg, New Delhi-110002.
5. Vinod Singh Yadav  
(Northern Regional College Bureau)  
University Grants Commission (UGC)  
Bahadur Shah Zafar Marg, New Delhi-110002.
6. Prashant  
Career Oriented Education  
University Grants Commission (UGC)  
Bahadur Shah Zafar Marg, New Delhi-110002.



7. Jitendra  
(Northern Regional College Bureau)  
University Grants Commission (UGC)  
Bahadur Shah Zafar Marg, New Delhi-110002.
8. Ajay Kumar  
Coordination Planning And Policy-II  
University Grants Commission (UGC)  
Bahadur Shah Zafar Marg, New Delhi-110002.
9. Megha Kaushik  
Major Research Projects (New & Old Both Merged)  
University Grants Commission (UGC)  
Bahadur Shah Zafar Marg, New Delhi-110002.

(respondent no. 3 to 9 to be served through UGC)

... Review Respondents

(By Advocate: Sh. Manoj R Sinha)

### **ORDER (Oral)**

**Justice L. Narasimha Reddy, Chairman:**

This Review Application is filed with a prayer to review the order dated 23.08.2019, passed by this Tribunal in OA No. 663/2014. Though various contentions are urged by the applicants, the fact, however, remains that a Writ Petition was filed by the respondents against the order in the OA and the same is pending before the Hon'ble High Court of Delhi. The Review becomes untenable once the Writ Petition is pending before the Hon'ble High Court.

2. The Review Application is accordingly closed. There shall be no order as to costs.

**(Mohd. Jamshed)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**